

17.

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 206/15	TP 157/16	Clari- Fication	621A	Omega Hospitals P. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

505).p. 2011

507 2011

Adverse to

Ames Marathu.

PCS for Petitioner Company is present. He has represented the counsel for the petitioner. He requested the matter may be adjourned to 30th of this month.

On his request, the matter is adjourned to 30.06.2017.

MEMBER (J)

MEMBER (T)